

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 41/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 45/2009
NAME OF THE COMPANY	Om Shiv Shakti Iron Industries Pvt Ltd
NAME OF THE PETITIONER(S)	Kailash Naryan Bhangadiya
NAME OF THE RESPONDENT(S)	Om Shiv Shakti Iron Industries Pvt Ltd & (30) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM For S.Chidambaram	Advocate	9000666072 Sangamesh@gnail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. Shri Naresh Kumar Sangam on behalf of
Shri S.Chidambaram, Learned Counsel for Petitioner.

At the request of Counsel, case is posted to 04-12-2017.


Member (T)

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Member (J)